

FORM G REISSUED

**INVITATION FOR EXPRESSION OF INTEREST FOR
SWAMINARAYAN DIAMONDS PRIVATE LIMITED**

**OPERATING IN THE BULK TRADING AND PROCESSING OF ROUGH, CUT, AND POLISHED
DIAMONDS FOR RETAILERS AT MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Swaminarayan Diamonds Private Limited PAN: AASCS2465C CIN: U36997MH2012PTC237451
2.	Address of the registered office	AW2111, Bharat Diamond Bourse, Bandra Kurla Complex Bandra East, Mumbai, Maharashtra, India - 400051.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Rs.2,55,54,30,942 (Revenue from sale of goods as on 31 st March, 2024)
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to cirp.sndpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) & 29A of the Code is available at	The Resolution Applicant must be eligible under section 29A of the Insolvency and Bankruptcy Code, 2016. For detailed EOI and eligibility criteria, please write an email to cirp.sndpl@gmail.com
10.	Last date for receipt of expression of interest	25.02.2026
11.	Date of issue of provisional list of prospective resolution applicants	07.03.2026
12.	Last date for submission of objections to provisional list	12.03.2026
13.	Date of issue of final list of prospective resolution applicants	21.03.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.03.2026
15.	Last date for submission of resolution plans	25.04.2026
16.	Process email id to submit Expression of Interest	cirp.sndpl@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Type of Enterprise: Medium Manufacturing UDYAM-MH-19-0010930



[Handwritten signature]



Date: 11.02.2026
Place: Nagpur

SD/-
IP Megha Agrawal
IBBI/IPA-001/IP-P01456/2018-19/12272
AFA valid up to 30.06.2027
Address Registered with IBBI: C/o Trunex Absolute Insolvency Resolution LLP,
001, Shivranjini Apartments, In Circle of Congress Nagar Garden, Congress Nagar,
Nagpur – 440012 (M.S.)
For Swaminarayan Diamonds Private Limited

